GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA UNSTARRED QUESTION NO. 57 TO BE ANSWERED ON 20.07.2023

Permission to build private zoo

57. SHRI RAJMANI PATEL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether it is a fact that Government has accorded permission to an industrial house to build largest zoo in the State of Gujarat;
- (b) if so, the reasons for granting approval for construction of private zoo to industrial house; and
- (c) whether it is also a fact that industrial house has been allotted more than 250 acres of land for this zoo at nominal cost and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ASHWINI KUMAR CHOUBEY)

- (a) & (b) The Central Zoo Authority has accorded permission to 'Greens Zoological, Rescue and Rehabilitation Centre', Jamnagar, as facility to house rescued animals under section 38-H (1, 3 & 4) of the Wild Life (Protection) Act, 1972. As per the Wild Life (Protection) Act, 1972 any establishment which falls under the definition of zoo may be recognized by the Central Zoo Authority on fulfilment of the conditions.
- (c) As per information received from the State of Gujarat, Government has not allotted the land for the said purpose.
